

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **15.12.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikramerasamy

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By the order of Hon'ble Member (Technical)

Chennai Bench

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